

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
Original Application No.69 of 2021(SZ)**

Tribunal on its own motion-SUO MOTU Based on the  
News item in Dinamalar Newspaper, Chennai Dated  
05.02.2021, "Landslide in Uthiramerur Stone  
Quarry: one killed". ... Applicant(s)

**Versus**

1. The Chief Secretary to Govt.of Tamil Nadu  
Govt. Secretariat, Fort St.George,  
Chennai, Tamil Nadu-600 009 and 7 others

01.	Joint Committee Report in the matter of Original Application No. 69 of 2021 (SZ) Tribunal on its own motion- SUO MOTU Vs	1 - 14
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03.	Annexure-2- Copy of the Proceedings of the Commissioner of Geology and Mining Rc.No.931/MM1/2021 dated 19.04.2021	21-22
04.	Annexure-3- copy of the Proceedings of the Commissioner of Geology and Mining Rc.No.931/MM1/2021 dated 21.04.2021	23-25
05.	Annexure-4-Copy of the Tamil Nadu Pollution Control Board vide letter No.TNPSC/LAW/NGT/007460/2021 dated 29.03.2021	27
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